

Central Administrative Tribunal Jammu Bench, Jammu

O.A. No.61/448/2013

This the 01st day of December, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J) <u>Hon'ble Mr. Anand Mathur, Member (A)</u>

Naresh Kumar Dogra, Aged 51 years, S/o Late Sh. Puran Chand Dogra, Working as S.K. Grade-III, Canteen Stores Department, Leh Depot. R/ House No. 43, Ward No. 10, Lucky Tailor Gali, Main Bazaarr, Udhampur-182101.

...Applicant

Advocate: Mr. Sandeep Siwatch

Versus

- 1. Union of India through its Secretary, Ministry of Defence, Government of India, Parliament Street, New Delhi-110001.
- General manager, Government of India, Ministry of Defence, Canteen Stores Department, "ADELPHI" 119, M.K. Road, Mumbai-400020.
- 3. Area Depot Manager, Government of India, Ministry of Defence, Canteen Stores Department, Udhampur (J&K)-182101.



4. Regional Manager (North), Ministry of Defence, Govt. Of India, Canteen Stores Department, B.D. bari, Jammu-180001.

5. Area Manager, CSD Depot, Leh - 194101.

...Respondents

(Advocate: Mr. Sanjeev Sharma)

ORDER (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that the O.A. has become infructuous.

- 2. Accordingly, in view of the submission made by the learned counsel for the applicant, the O.A. is dismissed as infructuous.
- 3. No order as to cost.

(Anand Mathur) Member (A) (Rakesh Sagar Jain) Member (J)

"asvs"